

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2328  
ANSWERED ON:11.03.2010  
ALLEGED IRREGULARITIES IN TRAINS  
Ganpatrao Shri Jadhav Prataprao;Rajaram Shri Wakchaure Bhausahab

**Will the Minister of RAILWAYS be pleased to state:**

(a) the number of cases brought to the notice of the Railways in which Train Ticket Examiners (TTEs) allowed the passengers to travel without tickets after allegedly taking bribe during each of the last three years and the current year; and

(b) the measures taken to nab such officers alongwith the action taken against the guilty TTEs?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) Number of such cases brought to the notice of the Railways are as follows:

Year	No. of cases
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2007	94
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2008	86
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2009	131
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2010	13
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(Up to January)

(b) Officers and Vigilance branch conduct regular checks. Guilty and delinquent officials are taken up under Railways Discipline & Appeal Rules.